

ITEM NO.116

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8375/2024

NTPC LTD.

Appellant(s)

VERSUS

U.P. POWER CORPORATION LIMITED & ANR.

Respondent(s)

Date : 24-09-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) :

Mr. Tushar Mehta, Solicitor General
Mr. Adarsh Tripathi, AOR
Mr. Vikram Singh Baid, Adv.
Mr. Ajitesh Garg, Adv.

For Respondent(s) :

Mr. D. D. Chopra, Sr. Adv.
Mr. Farrukh Rasheed, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. At the request of learned Counsel for the appellant, list this matter on 16.10.2025.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)